

RAJASTHAN HIGH COURT, JODHPUR
STANDING ORDER

S.No. : S.O./2014/03

Dated : 07.07.2014

Sub : Purchase/reimbursement of Briefcase.

Considering the prevailing market rates and increasing prices of the consumer goods, the following monetary ceiling limits are fixed for purchase/reimbursement of Briefcase for Deputy Registrar (Non-RJS) and Private Secretary to Hon'ble Judges:-

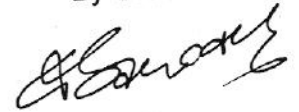
S.No.	Designation	Upper ceiling
01.	Deputy Registrar (Non-RJS)	1,500/-
02.	Private Secretary	1,200/-

The above officers can purchase briefcase of their own choice from the market. However, reimbursement shall be restricted to the above mentioned ceiling limits. It is also enjoined upon the above officers that they shall deposit the old briefcases in the Store Section.

Henceforth, the briefcase shall be provided to the above officers on completion of a period of six years from the date of issuance of earlier ones. The officers will be entitled to receive new briefcases after completion of a period of 06 years from the date of receipt of the briefcase.

The above revised ceiling limits will be effective with immediate effect.

By Order




Registrar Admn.

S.No. : RHC/SK/2014-15/68/ 145

Dated : 07.07.2014

Copy to following for information and necessary action:

01. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice Rajasthan High Court Jodhpur/Jaipur
02. Registrar General, Rajasthan High Court, Jodhpur
03. Registrar (Admn.), Rajasthan High Court, Jodhpur
04. Registrar (Classification), Rajasthan High Court, Jodhpur
05. Deputy Registrar (Judicial), Rajasthan High Court, Jodhpur
06. All Deputy Registrar (Non-RJS), Rajasthan High Court, Jodhpur
07. All Private Secretary to Hon'ble the Judges, Rajasthan High Court, Jodhpur
08. A.A.O. Bills, Rajasthan High Court, Jodhpur
09. Cashier, Rajasthan High Court, Jodhpur



Registrar Admn.